

CAUSE LIST OF THE COURT OF **SRI VINAYAK MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE** FOR THE DAY **16.10.2020 at 2.45 PM**

HEARING

1. Crime 102/2020 HPS
2. Crl. Misc. 224/2020
3. Crl. Misc. 225/2020
4. Crl. Misc. 226/2020
5. Crl. Misc. 227/2020
6. Crl. Misc. 228/2020
7. Crl. Misc. 229/2020
8. Crl. Misc. 230/2020
9. CC 724/2018
10. OS 84/2012
11. OS 298/2014
12. OS 340/2016
13. OS 154/2020
14. OS 202/2020
15. Crime 263/2020 HPS

Hosakote

Dated: -15.10.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL JUDGE
AND JMFC., HOSAKOTE FOR THE DAY 16.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. OS 425/2014 2. OS 333/2014 3. OS 337/2014 4. Misc.13/2015 5. OS 365/2016</p>	<p style="text-align: center;">HEARING</p> <p>14. OS 73/2007 15. OS 33/2015 16. OS 93/2015 17. OS 13/2017 18. OS 81/2019 19. OS 213/2019 20. OS 59/2020 21. OS 137/2020 22. OS 181/2020 23. OS 219/2020</p>
<p style="text-align: center;">HEARING</p> <p>6. Crime 45/2020 NGPS 7. Crime 86/2020 TS Halli 8. CrI. Misc. 180/2020 9. CrI. Misc. 216/2020 10. CC 1188/2014 11. CC 627/2017 12. CC 1139/2020 13. OS 187/2020</p>	<p style="text-align: center;">ARGUMENTS</p> <p>24. OS 99/2014</p>

Hosakote
Dated: - 15.10.2020

Girish
15/10/20
Addl. Civil Judge & JMFC.,
Hosakote

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